

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:3657

ANSWERED ON:23.08.2004

PDS SHOPS

Yadav Shri Kailash Nath Singh

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) the number of Fair Price Shops under PDS in the country, State-wise;
- (b) the number of villages covered under the PDS, State-wise;
- (c) the number and the names of commodities supplied through the PDS;
- (d) whether the Government makes any physical verification of actual supply of these items in the PDS shops;
- (e) if so, the details thereof and the frequency thereof;
- (f) whether the Government proposes to bring more commodities under PDS/TPDS; and
- (g) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION ( DR. AKHILESH PRASAD SINGH )

(a) : A statement is annexed.

(b) : The Public Distribution System is in operation all over the country.

(c) : The Central Government presently makes available to the States wheat, rice, kerosene and sugar for distribution to the consumers under the Targetted Public Distribution System. Some States also distribute additional items of mass consumption through the Fair Price Shops such as cloth, exercise books, pulses, salt, tea etc.

(d)&(e):The management of Fair Price Shops for distribution of commodities under PDS including verification of supply of items rests with the State Governments and UT Administrations.

(f)&(g):There is at present no proposal to bring more commodities under PDS/TPDS.